

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – Court Nos. 1 & 2**

Date: 10-01-2018

## Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Hearing Date
1	<b>Application No.234 of 2013(SZ)</b>	V. Eswaran, Coimbatore <b>Vs</b> The District collector Coimbatore Dist., and 3 others	M/s S. Kolandasamy, <b>Counsel for Applicant</b> M/s. E. Manoharan for R1 M/s. R. Siva Kumar for R2 M/s. Rita Chandrasekar for R3	<b>16.02.2018</b>
2	<b>Application No.264 of 2013(SZ)</b>	K.S. Mohan, Pothanur, Coimbatore-23  <b>Vs</b>  UOI, MoEF, New Delhi & others	M/s Kamalesh Kannan <b>Counsel for Applicant</b> Smt. C. Sangamithirai for R1 M/s M.K. Subramanian for R2, R6 & R9 M/s. R. Siva Kumar for R3 M/s. Abdul Saleem for R5, R10 & R11 Smt. H.Yasmeen Ali for R7 & R8 M/s. King & Partridge for R12	<b>16.02.2018</b>
3	Application No. 90 of 2015 (SZ)	Zion Nagar Plot Owners Welfare Association, Velachery, Chennai <b>Vs</b> Member Secretary, TNPCB, Chennai and 7 others	M/s S. Selvaraj, <b>Counsel for Applicant</b> Smt. Yasmeen Ali for R1, R2 Mr.Naveen Kumar Moorthy for R3 M/s E.Manoharan for R4, R5, R6 & R8	<b>16.02.2018</b>
4	Application No.104 of 2016(SZ)	Nandivaram Radha Nagar Residents Welfare Association Rep by its Secretary Mrs.N.Bhuvana, Guduvancherry, Kancheepuram Dist. <b>Vs</b> Member Secretary, TNPCB, Guindy, Chennai and other	Mr.P.Rajesh <b>Counsel for Applicant</b> M/s. H.Yasmeen Ali for R1 & R2 M/s. Naveen Kumar Moorthy for R3 M/s. M.K Subramanian E.Manoharan for R4	<b>16.02.2018</b>

5	Application No. 72 of 2017 (SZ)	Pudhucherry Environment Protection Association Pudhucherry <b>Vs</b> The Union of India Rep.,by its Secretary to Government Ministry of Environment and Forests New Delhi and 9 others	M/s.A.Yogeshwaran <b>Counsel for Applicant</b>  M/s. M.R.Gokul Krishnan for R1,R2,R10 M/s. E.Manoharan for R7 to R9	<b>16.02.2018</b>
6	Application No.142 of 2017 (SZ)	Mr. D.Gopala Krishnan District Secretary – Agriculture Wing – Vellore East, Vellore District. <b>Vs</b> State Government of Tamil Nadu Rep., by its Secretary, Public Works Department, Secretariat, Chennai and 8 others	M/s. V.S.Senthil Kumar <b>Counsel for Applicant</b>  M/s. E.Manoharan for R1,R4 to R9 M/s. M.R.Gokul Krishnan for R2 M/s. Rita Chandrasekar for R3	<b>16.02.2018</b>
7	Application No.66 of 2017 (SZ)	Vallapureddy Gari Govardhan Reddy Andhra Pradesh <b>Vs</b> Union of India Rep by its Secretary to the Government, The Ministry of Environment, Forests and Climate Change, New Delhi and 5 others	M/s.A.Yogeshwaran <b>Counsel for Applicant</b> M/s. Me.Saraswathy for R1 M/sH.yasmeen Ali for R2 M/s.T.Sai Krishnan for R3 M/s. V.Chandrakanthan for R4 (MoA not filed)	<b>16.02.2018</b>
8	Application No.262 of 2017(SZ) & M.A. No 215 of 2017(SZ)	Mr. K K Muhammed Iqbal <b>Vs</b> Kerala State Pollution Control Board & others	Mr. K K Ashkar <b>Counsel for Applicant</b> Mr. T Navin for R1 & R2, Mr. N N Sugunapalan & S Sujin for R3 Mr. George Thomas Mevada & Manu Kuruvila for R4	<b>16.02.2018</b>
9	Application No.158 of 2015(SZ)	R. Nallakannu Srivaikundam <b>Vs</b> The Secretary to Government of India,MoEF,	M/s.S.Arunachalam Associates <b>Counsel for the Applicant</b>  M/s.Me. Saraswathi for R1 M/s.E.Manoharan	<b>16.02.2018</b>

		New Delhi and others	for R2,R3 R5, R6 & R7 M/s. Yasmeen Ali for R5	
10	Application No.218 of 2015(SZ)	Tamil Annai Thamirabarani Welfare Trust, Rep by its Managing Trustee Thiruchendur Taluk, Thoothukudi Dist <b>Vs</b> The Secretary to Govt of India MoEF, New Delhi and others	M/s J.Arul Raj <b>Counsel for Applicant</b>  M/s.M.R.Gokul Krishnan for R1 M/s.E.Manoharan for R2, R3,R4, R5,R7 M/s .H.Yasmeen Ali for R6	<b>16.02.2018</b>
11	M.A.No.300 of 2016 (SZ) <b>IN</b> Application No.182 of 2016(SZ)  Application No.182 of 2016(SZ)	V.R.Karuppai Sivagangai District <b>Vs</b> M.Balasubramanian, Srivaikuntam, Thoothukudi District And 3 others  M.Balasubramanian, Srivaikuntam, Thoothukudi District <b>Vs</b> The Ministry of Environment, Forests and Climate Change, Rep. by its Secretary, Prayavaran Bhavan Jor Bagh, New Delhi and 2 others	M/s.S.Senthil <b>Counsel for Applicant</b> M/s.Swarnam Rajagopal for R1 Smt.Me.Saraswathy for R2 M/s.E.Manoharan for R3 M/s.S.Senthil for R4  M/s.Swarnam Rajagopal <b>Counsel for Applicant</b>  Smt.Me.Saraswathy for R1 M/s.E.Manoharan for R2 M/s.S.Senthil & R.Reka for R3	To vacate the order  <b>16.02.2018</b>
12	Application No.261 of 2016 (SZ)	E.Natarajan, Thirunelveli District <b>Vs</b> The Union of India Rep.,by its Secretary, The Ministry of Environment, Forests and Climate Change, New Delhi and 3 others	M/s.Yogeshwaran <b>Counsel for Applicant</b>  M/s. Me.Saraswathy for R1 M/s. E.Manoharan for R2,R3	<b>16.02.2018</b>
13	Application No.274 of 2016(SZ)	S.Joel ,Tuticorin <b>Vs</b> The Secretary, Government of Tamil Nadu, Public Works Department Secretariat, Chennai and 6 others	M/s.P.Ravi Kumar, <b>Counsel for Applicant</b>  M/s. E.Manoharan for R4,R5 M/s.Rita Chandrasekar for R7	<b>16.02.2018</b>

14	Application No. 281 of 2017 (SZ)	M/s. Gem Granites, Rep., by its Partner, Mr. S.R. Asaithambi <b>Vs</b> Department of Geology and Mines, Rep., by its Commissioner, Guindy, Chennai	M/s. Abdul Saleem <b>Counsel for Applicant</b>	16.02.2018
15	Application No. 282 of 2017 (SZ)	M/s. Imperial Granites Private Ltd., Rep., by its Director, Mr. S.R. Asaithambi <b>Vs</b> Department of Geology and Mines, Rep., by its Commissioner, Guindy, Chennai	M/s. Abdul Saleem <b>Counsel for Applicant</b>	16.02.2018
16	Application No. 138 of 2017 (SZ)	Y.Sethupathi, Kathirampatti Post, Erode <b>Vs</b> The District Collector, Erode and 4 others	M/s. R.Prabakar, <b>Counsel for Applicant</b> M/s. E.Manoharan for R1 & R4 M/s. H.Yasmeen Ali for R2 & R3 M/s. Ramshankar for R5	16.02.2018
17	Appeal No.50 of 2017(SZ)	M/s.Askco Prints Rep.,by its Authorised Signatory Bangalore <b>Vs</b> The Member Secretary Karnataka State Pollution Control Board Bengaluru and 2 others	M/s.V.Suthakar <b>Counsel for Appellant</b> M/s. Devraj Ashok for R1,R2	16.02.2018

## Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Hearing Date
18	<b>Application No. 308 of 2013 (SZ) (THC) (WP No. 27528 of 2012 The High Court</b>	Alavikutty Erinjikattu House, Alinchuvadu Street P.O. Thirur, Malappuram Dist <b>Vs</b> State of Kerala Rep. by Secy. Ministry of Environment, Secretariat,	M/s A.X. Varghese, <b>Counsel for Applicant</b> M/s. Rema Smrithi for R1 to R5 M/s. Vidyalakshmi Vipin for R6 M/s.C.M. Mohammed Iquabal for R7 to R11	16.02.2018

	<b>of Kerala)</b>	Thiruvananthapuram and 10 others		
19	Application No.135 of 2017 (SZ)	C.Antony Paul, Arakkonam <b>Vs</b> The Government of Tamil Nadu, Rep.,by its Secretary, Municipal Administration and Water Supply Department, Chennai and 6 others	M/s. G.Jeremiah <b>Counsel for Applicant</b>  M/s. E.Manoharan for R1 to R3,R5,R7 M/s. H.Yasmeen Ali for R4 M/s. M.Arokiya Raj for R6	<b>16.02.2018</b>
20	Application No.197 of 2015(SZ)	Joshine Antony, Gau Gyan Foundation New Delhi. <b>Vs</b> The Commissioner, Corporation of the city of Belagavi, Belgavi and 13 others	Kaushik N Sharma <b>Counsel for Applicant</b>  M/s.Devraj Ashok for R1 to R8 & R11 to R13 M/s.D.Ekambaram for R9 M/s.Me.Sarashwathy for R14	<b>16.02.2018</b>
21	Application No. 237 of 2016(SZ)	Mr. A.S.Shanmugam Rasipuram Taluk Namakkal District <b>Vs</b> The Government of Tamil Nadu, Rep., by its Secretary to Government, Municipal Administration and Water, Supply Department, Fort St.George, Chennai and 5 others	M/s. J.Srinivasa Mohan J.Amritha Sarayoo <b>Counsel for Applicant</b>  M/s E.Manoharan for R1 ,R4,R5 Mr.A.Ilango R2, R3 M/s.Vasudhev Thiagarajan for R6	<b>16.02.2018</b>
22	<b>Application No.302 of 2013 (SZ) (THC) (WP No. 33102 of 2011 from High Court of Kerala)</b>	The Edayar Resident's Association, Rep. by its Secretary, Muttahara Village, Thiruvananthapuram <b>Vs</b> Govt. of India, Rep. by Secretary for Environment and forests, Central Secretariat, New Delhi and 17 others	M/s. P. Pushparajan <b>Counsel for Applicant</b>  M/s.M.R.Gokul Krishnan for R1 M/s. Rema Smrithi for R2 to R5,R6 & R19 M/s. D.Kamatchi for R7 M/s.Shoban M.P., for R8,R9,R13 to R17	<b>16.02.2018</b>

23	<p>M.A.No.203 of 2017(SZ) <b>IN</b> Application No. 183 of 2016(SZ)</p> <p>Application No. 183 of 2016(SZ)</p>	<p>Bengaluru Metropolitan Transport And 3 others <b>Vs</b> Shri Vinay Shivanand Naik, Mathikere, Karnataka and 7 others</p> <p>Shri Vinay Shivanand Naik, Mathikere, Karnataka <b>Vs</b> State of Karnataka, Through the Department of Transport, Rep. by its Chief Secretary, Bengaluru and 9 others</p>	<p>M/s.P.D.Surana <b>Counsel for Applicant</b> M/s. Rohini Ravikumar for R1 M/s.Devaraj Ashok for R2 M/s.Thirunavukarasu for R3 M/s.Giridhar for R4 &amp; R8 M/s .Su.Srinivasan for R5 &amp; R7 M/s.Me.Saraswathy for R6</p> <p>M/s. Rohini Ravikumar <b>Counsel for Applicant</b> M/s.Devaraj Ashok for R1 M/s.P.D.Surana for R2,R3, R5, R6 M/s.Thirunavukarasu for R4 M/s.Giridhar for R7 M/s .Su.Srinivasan for R8 &amp; R10 M/s.Me.Saraswathy for R9 M/s. Nalini Mayegowda for R11</p>	<p>For direction M.A. Reply not filed</p> <p><b>16.02.2018</b></p>
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